

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2257**

**ANSWERED ON MONDAY, THE 09<sup>th</sup> of DECEMBER, 2024/  
AGRAHAYANA 18, 1946 (SAKA)**

**Establishment of NCLT Bench in Bihar**

**QUESTION**

**2257. DR. SANJAY JAISWAL:**

**Will the Minister of CORPORATE AFFAIRS  
be pleased to state:**

**कारपोरेट कार्य मंत्री**

- (a) whether the Government plans to establish a National Company Law Tribunal (NCLT) bench in Bihar to facilitate corporate dispute resolution; and**
- (b) if so, the details thereof including the timeline for its implementation?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS; AND  
MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND  
HIGHWAYS**

**(HARSH MALHOTRA)**

**(a) and (b): The benches of National Company Law Tribunal (NCLT) are being set up in a phased manner depending on quantum of workload and other factors. As on date, one Principal Bench and 15 other benches of NCLT are operational in the country. As of now no proposal to set up any new Bench of NCLT is under consideration.**

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